HIGH COURT OF MANIPUR AT IMPHAL

CORRIGENDUM

Imphal the 25th May, 2023

No. HCM/SLP-MJS/2017-Estt.II/ In partial modification of the Notification No. HCM/1/96-BENCH/10844-65, dated 25.05.2023 of this Registry, it is hereby notified that the following words shall be inserted in between the words force "and" the cause list appearing in the third line of the said notification:

"and order dated 22nd May, 2023 of the Home Department barring internet/data services including broadband in the State thereby rendering functioning of physical and virtual court not feasible for the time being".

By Order etc.

Sd/-

[OJESH MUTUM] **REGISTRAR (JUDL.)** HIGH COURT OF MANIPUR

Endt. No. HCM/SLP-MJS/2017-Estt.II/ 10 928-46 Imphal, the 25th May, 2023 Copy to:

- 1. The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.
- 2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
- 3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, I. The Registrar (Judicial),/(Admn.)/(Vigilance), High Court of Manipur. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
- 5. All the District & Sessions Judges, Manipur/Judge, Special Court (ND & PS)/(ND & PS) (FTC), Manipur/Family Courts/Presiding Officer (MACT/Revenue Tribunal), Manipur.
- 6. The Member Secretary, MASLSA, Lamphelpat Court Complex.
- The Government Advocates, Government of Manipur.
 The Deputy Solicitor General of India, High Court of Manipur.
- 9. The President, High Court Bar Association, Manipur.
- 10. The President, AMBA, Manipur.
- 11. The Joint Director, Manipur Judicial Academy.
- 12. All the Joint Registrars, High Court of Manipur.
- 13. The Principal Magistrates, all Juvenile Justice Boards.
- 14. All the Deputy Registrars, Language Officer, High Court of Manipur.
- All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
- 16. The System Analysts, High Court of Manipur.
 - He is requested to upload the same on official website.
- 17. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
- 18. The Concerned/Guard File.

REGISTRAR (JUDL.) HIGH COURT OF MANIPUR